

HIGH COURT OF CHHATTISGARH : BILASPUR

As per the directions of Hon'ble the Supreme Court given in C.A. 1867/06 in the matter of Malik Mazhar Sultan and Another V/s U.P. Public Service Commission & Ors., 10% of the vacancies in the cadre of District Judge (Entry Level) has to be filled by promotion through "Limited Competitive Examination" from Civil Judges (Senior Division) having not less than five years of qualifying service as Senior Civil Judge.

Applications are invited in the prescribed format annexed herewith from the eligible Senior Civil Judges having not less than 5 years of qualifying service as Senior Civil Judge for filling up of 02 (Two) vacancies in the cadre of District Judge (Entry Level) through limited competitive examination.

The Senior Civil Judges having not less than 5 years of qualifying service as Senior Civil Judges shall only be eligible to appear in the above examination.

The application shall be sent through the concurring District Judges and an advanced copy must be sent directly to the Registrar General so as to reach this Registry on or before 24/05/2011 . The applications received after 24/05/2011 shall not be entertained.

- Annexed-** 1. Format of application
2. Scheme of Examination

**By order of
High Court of Chhattisgarh**

Registrar General

(The application form must be computer printed or downloaded in A4 size paper)

**APPLICATION FOR APPOINTMENT TO THE POST OF DISTRICT JUDGE
(ENTRY LEVEL) THROUGH LIMITED COMPETITIVE EXAMINATION -2011**

**UNDER RULE 5(1)(b)
IN CHHATTISGARH HIGHER JUDICIAL SERVICE**

Roll No.

(For office use only)

Affix latest photo of
size
3.5 x 4.5 c.m.

don't staple or pin
(Similar to that
affixed on
application form)

1. Full name in **BLOCK LETTERS** :
2. Father's/Husband's Name :
3. Date of Birth :
4. Date of appointment as
Civil Judge Class-I :
5. Period of service as
Civil Judge Class-I as on 01.01.2011 :
6. Place of present posting :

Place:.....

Signature of the Applicant

Date:.....

Scheme of Examination

Competitive Departmental Examination consisting of 2 papers - 2 hours duration each

Competitive Examination:-

I- Paper-I Law (Maximum marks 100)

- (a) The Code of Civil Procedure, 1908
(Maximum marks 25)
- (b) The Code of Criminal Procedure, 1973
(Maximum marks 25)
- (c) The Indian Evidence Act, 1872
(Maximum marks 25)
- (d) Principles of Pleadings and the Constitution of India
(Maximum marks 25)

II- Paper-II Law (Maximum marks 100)

- (a) Framing of Issues and writing of Judgment in Civil Cases.
(Maximum marks 40)
- (b) Framing of charges and writing of Judgment in Criminal Cases.
(Maximum marks 40)
- (c) Translation-
(a) English to Hindi 10 marks
(b) Hindi to English 10 marks

III-Performance appraisal 50 marks

IV -Viva Voce 50 marks

HIGH COURT OF CHHATTISGARH, BILASPUR
IDENTITY-SHEET

District Judge (Entry Level) Through Limited Competitive Examination 2011

Examination Centre
(for office use only)

Roll No

(for office use only)

Date & Time of Examination 24/07/2011

Paper-I-Law - 8.00 A.M. to 10.00 A.M & Paper-II-Law 2.00 P.M. to 4.00 P.M.

(To be filled by candidate)

Candidate's Name :

Father's / Husband's Name:.....

Date of Birth :.....

Sex :.....

Place of present posting :.....

Affix latest photo of size
3.5 x 4.5 c.m.

don't staple or pin
(Similar to that affixed on application form)

Candidate's Signature

Candidate's Signature in Examination Hall

(Paper I LAW)

(Paper II LAW)

Signature of Centre Head / In-charge
(With Seal)

(Signature of the invigilator)
(Paper I LAW)

(Signature of the invigilator)
(Paper II LAW)

Note :- Before sending the application form along with Identity Sheet the candidate must ensure that the information filled in the Identity Sheet is correct. Also put his / her Signature in the appropriate space.